

F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 2 May 2019

To

Deputy Registrar/Assistant Registrar
CESTAT, All Benches.

The practice of issuing supplementary list on the same day of hearing of the appeal causes inconvenience to the parties. Hence, it is requested that supplementary cause list may be issued sufficiently early, preferably soon after the case is adjourned.

By order,


(Mohinder Singh)
Dy. Registrar (J)

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. PA to Registrar, CESTAT, New Delhi.
3. SPS to Members, All Benches (with request to send the file sufficiently early to the Registry for preparation of supplementary cause list.)
4. Chief Commissioner (AR), CESTAT, New Delhi.
5. Office Copy/Website.